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Title: Introduction of the Prevention of Insults to National Honour (Amendment) Bill, 2010 (Insertion of new section 2A).

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill further to amend the Prevention of Insults to National Honour Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Insults to National Honour Act, 1971."

The motion was adopted.

SHRI L. RAJAGOPAL: I introduce the Bill.

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